

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP No.504/2016
in
OA No.2028/2016
MA No.1962/2016
MA No.3131/2016
MA No.3637/2016**

New Delhi this the 9th day of February, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. P.K.Basu, Member (A)**

1. Shri Pawan Kumar
Aged 45 years
S/o Shri Om Prakash
R/o B-54/1 Gali No.2
North Chhajupur
Shahadara
Delhi-94.
Working as : Fitter Grade-II.
2. Karan Singh
Aged 49 years
S/o Shri Hari Singh
R/o 44, NDMC Complex
Sec.11, Rohini, Delhi
Working as: Fitter Grade-II.
3. V.Raju
Aged 45 years
S/o Shri Virman
R/o G-165, Wazirpur
JJ Colony, Delhi-52.
4. Vinod Kumar
Aged 45 years
S/o Shri Harbir Singh
R/o H. No.620
Bhowapur, Ghaziabad
Uttar Pradesh
Working as: Fitter Grade-II.
5. Satish Kumar
Aged 45 years
S/o Shri Ran Singh
R/o D-3, Indrapuri
Loni, Ghaziabad
UP
Working as : Fitter Grade-II.

6. Deen Dayal
Aged 49 years
S/o Shri Ramlal
R/o H.No.2854
Ward No.-6
Parbatia Colony
NIT Faridabad
Haryana
Working as : Fitter Grade-II.
7. Rajveer Singh
Aged 48 years
S/o Shri Laxmi Narayan
R/o 8/357, New Basilaba Colony
Old Faridabad, Haryana
Working as : Fitter Grade-II.
8. Naresh Kumar
Aged 45 years
S/o Shri Ramkishan
R/o H.No.3
Panna Mamupur
Narela, Delhi-40
Working as: Fitter Grade-II.
9. Sarwan Kumar
Aged 47 years
S/o Shri Moolchand
R/o B-199, Jwalapuri
Camp No.4, Sunder Vihar
Delhi-87.
Working as: Fitter Grade-II.
10. Sanjay Tripathi
Aged 45 years
S/o Shri Siv Sagar Tripathi
R/o F-2/13, Mangolpuri
Delhi-83.
Working as: Fitter Grade-II.
11. Jeet Ram
Aged 45 years
S/o Shri Rambal
R/o D-240, J.J.Camp
Tigri Khanpur
Delhi-62.
Working as : Fitter Grade-II.
12. Sardar Singh
Aged 45 years
S/o Shri Jagan Lal
R/o Anat Ram Dairy
Moti Bagh, Delhi.
Working as : Fitter Grade-II.

13. Vinod Dubey
 Aged 37 years
 S/o Shri Jagdish Prasad Dubey
 R/o Type-II, 69, L B Sadan
 Gole Market
 Delhi-1
 Working as: Fitter Grade-II.Applicants.
 (By Advocate: Shri Sajan Kumar Singh)

VERSUS

New Delhi Municipal Council
 Palika Kendra, Connaught Place
 New Delhi – 110 001. Through

1. Shri Naresh Kumar
 Chairman.
2. Ms. Chanchal Yadav
 Secretary.
3. Shri Virender Singh
 Director, Personnel.
4. Shri Sanjay Kumar Arora
 Jt. Director (Civil). Respondents.

(By Advocate: Shri Yogesh Pachauri)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar, Member (J)

CP No.504/2016

When this matter is taken up, the learned counsel for the respondents fairly submits that though they have initially conducted the Review DPC against the orders of this Tribunal and passed certain orders, thereafter, after noticing that the orders passed were in violation of the orders of this Tribunal, they have withdrawn the same vide order dated 21.10.2016.

2. The respondents also expressed their unconditional apology in the affidavit filed in respect of the CP. In the circumstances and as the

respondents tendered unconditional apology, the CP is, accordingly, closed. Notices issued to the respondents are discharged.

O.A. No.2028/2016

3. Since counter has been filed in the OA, list it for final hearing on 04.05.2017. In the meantime, the applicant may file rejoinder, if any.

Let a certified copy of the order be kept in O.A. file.

(P.K.Basu)
Member (A)

(V. AJAY KUMAR)
Member (J)

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